

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Notice duly served  
on R-3 & R-4.

Ad. from R-1  
R-2, & R-5 not  
referred.

Counter filed.  
Copy of counter  
not served, APP.  
Memo not filed.

Satya  
22/11/2001 Register

23-11-2001.  
S/ Shri P.V. Ramdas & P.V. Balakrishna  
filed Nakalatnam for R5 and  
Prays for time to file counter.  
Hence Counter is already  
filed by other Respondents.  
Time granted till 21-12-2001  
for counter by R5.

23/11/2001

REGISTRAR

Counter by  
R-5 not filed.  
Counter filed  
by R-1 to R-4 not  
served.

Satya Register  
20/12

Order dated 11.1.02

Shri S.Nath, learned counsel for the petitioner has filed a Memo stating that he does not want to press this O.A. and seeks permission to withdraw the same. In view of this, O.A. is disposed of as withdrawn.

Shri S.Bhera, learned Addl. Standing Counsel for the departmental respondents and Shri P.V.B. Ray, learned counsel for Res.5 are present and heard.

S. Venkateswaran  
VICE-CHAIRMAN

11/1/2002